

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.971
TO BE ANSWERED ON 27.07.2015**

DUAL FREIGHT POLICY

† 971. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways had to bear major losses due to Dual Freight Policy for transportation of iron ore;**
- (a) if so, the details thereof along with the total revenue earned by the railways from freight and from transportation of iron ore respectively during the last three years and the current year; and**
- (c) the steps taken by the Railways to ensure proper and effective implementation of Dual Freight Policy for the transportation of iron ore?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 971 BY SHRI KUNWAR PUSHPENDRA SINGH CHANDEL TO BE ANSWERED IN LOK SABHA ON 27.07.2015 REGARDING DUAL FREIGHT POLICY

(a): No, Madam. The dual freight policy on Iron Ore has yielded significant dividends in terms of higher freight revenue generation.

(b): The details are as under:

Year	Total Freight Earning (₹ in Crores)	Freight Earnings from Transportation of Iron Ore (₹ in Crores)
2012-13	83478.83	7444.14
2013-14	91570.84	7688.74
2014-15 (Provisional)	105312.09	7913.73
2015-16 (up to June 2015)	28431.23	1772.09

(c): Existing provisions are considered adequate for dealing with cases of misleading declaration by delinquent firms. Railway Administration has progressively strengthened its control, monitoring and verification mechanism.
